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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 288/2019**

**VISTRA ITCL(INDIA) LIMITED & ANR. .... Plaintiff**

Through: Mr. Amit Sibal, Sr.Adv. with  
Mr. Hardeep Sachdeva, Mr.  
Kamal Shankar, Ms.  
Priyamvada Shenoy, Mr.  
Pradyumna Sharma, Mr.  
Kshitiz Rao, Mr. Mayank  
Bhargava, Mr. Vinay Tripathi,  
Advs.  
Mr. Saransh Saini, Adv. for  
Google LLC

versus

**LALIT KUMAR JAIN & ORS. .... Defendant**

Through: Mr. Arvind Nigam, Mr.  
Rajshekhar Rao, Sr. Advs. with  
Mr. Ankur Chawla, Mr.  
Raghavendra Bajaj, Mr. Angish  
Aditya, Advs. for D-1 to 3.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**ORDER**

% **23.03.2023**

**I.A. 5728/2023(Urgent Permission to Sell Land)**

The instant application has been moved for urgent permission being accorded to sell certain parts of the land which formed subject matter of the suit property. The urgency is expressed in light of the prospective investors having informed the defendants that the sanction which has been accorded by the lenders is to expire on 31 March 2023.

Learned counsels for parties are requested to place a short note indicating the principal and significant orders passed in the earlier rounds for the convenience of the Court.



Let the matter be called again on 28.03.2023.

**MARCH 23, 2023**

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**YASHWANT VARMA, J.**